CENTRAL ELECTRICITY REGULATORY COMMISSION
NOTIFICATION
New Delhi, the 15th September, 2025

F. No. – RA-14031(11)/1/2020-CERC.—In exercise of the powers conferred on it by Section 80 of the Electricity Act, 2003 (36 of 2003), and in supersession of the Central Advisory Committee constituted vide Notification No.:5/6/2016-Reg.Aff./CAC (20)/CERC dated 23rd March, 2016, the Central Electricity Regulatory Commission (CERC) establishes the Central Advisory Committee (CAC) as under : -

1 Federation of Indian Chambers of Commerce and Industry (FICCI) ; ASSOCHAM Confederation of Indian Industry (CII) – **By Rotation**
2 CMD, PTC India Ltd. CMD, NTPC Vidyut Vyapar Nigam Ltd. –**By Rotation**
3 CMD, Indian Energy Exchange Ltd. (IEX); CEO, Power Exchange India Ltd. (PXIL); MD, Hindustan Power Exchange Ltd. (HPX) - **By Rotation**
4 CMD, Solar Energy Corporation of India (SECI)
5 CEO, National Solar Energy Federation of India (NSEFI)
6 DG, Association of Power Producers (APP)
7 President, Indian Wind Power Association
8 DG, Electric Power Transmission Association (EPTA)
9 DG, All India Power DISCOMs Association (AIDA)
10 CMD, NHPC Ltd.
11 CMD, NTPC Ltd.
12 CMD, Power Grid Corporation of India Ltd.
13 MD, Assam Power Distribution Corp. Ltd.
14 CMD, Tamil Nadu Generation & Distribution Corp. Ltd.
15 Mr.Praveer Sinha, CEO & MD, Tata Power Company Ltd.
16 Mr. Anil Sardana, MD, Adani Transmission Ltd.
17 CMD, Haryana Power Generation Corp. Ltd.
18 MD, Gujarat Urja Vikas Nigam Ltd.
19 Member (Traction & Rolling Stock), Railway Board
20 DG, Indian Council on Agricultural Research (ICAR)
21 Chairman, UP Rajya Vidyut Upbhokta parishad ; President, Kerala High Tension and Extra High Tension Industrial Electricity Consumers Association; Consumer Representative, Consumers of HPSEBL- **By Rotation**
22 Consumer Unity & Trust Society (CUTS); Prayas, Pune ;**By Rotation**
23 Prof. Ajay Pandey, (Finance & Accounting) - IIM, Ahmedabad
24 Dr. Anoop Singh, Centre for Energy Regulation (CER), Professor- Indian Institute of Technology, Kanpur
25 Dr. Rangan Banerjee, Director, IIT Delhi
26 DG, Centre for Social and Economic Progress (CSEP); DG, Centre for Study of Science, Technology and Policy (CSTEP): **By Rotation**
27 Mr. Rakesh Nath, Former Member, APTEL
28 Chief Labour Commissioner (Centre), Ministry of Labour

2. In terms of the provisions of Section 80 (3) of the Electricity Act, 2003, the Chairperson, CERC shall be the exofficio Chairperson of the CAC and Members of the CERC and Secretary to the Government of India in charge of the Ministry of Department of the Central Government dealing with Consumer Affairs and Public Distribution System shall be the ex- officio Members of the CAC.

3. This notification shall be effective from the date of issue.

HARPREET SINGH PRUTHI,
Secretary.

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